

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/1487/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 15th March, 2018.

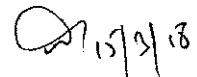
Sub: **Casual Leave along with headquarter leave permission.**

Ref:- Your e-mail dated 13.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 15.03.2018 and 16.03.2018 along with headquarter leave permission from the evening of 14.03.2018 till the evening of 16.03.2018 has been granted/rejected.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

